

In the following 43 Applications for Certified Copies, despite notice dated 02-Mar-2021, applicants have not collected the Certified Copies on or before last date 19-Mar-2021 and therefore, the said applications are hereby filed, in view of directions in the Office Order No.277 of 2019 dated 06/12/2019.

Date:-20-Mar-2021

Assistant Registrar,  
Decree Department,  
Certified Copy Section,  
City Civil Court, Bombay.

Sr. No.	Application No. (U/O-YEAR NUMBER)	Name of Applicant	Proceeding No. (C.R.No/Dept.)
1	U-201804274	P.D. Gandhi & Associates Adv for Plaintiff	5538-2018-STAMP NO. ( 12 )
2	U-201812123	Adwait P. Madiwale Adv for Plaintiff	1832-2017 ( 12 )
3	U-201910608	Nahosh Shah Legal Adv. for Plaintiff	1354-2016 ( 33 )
4	U-201910991	Anil M. Rohira Adv. for Applicant	4447-2007-SUMMARY SUIT ( 13 )
5	U-201910992	Anil M. Rohira Adv. for Applicant	4447-2007-SUMMARY SUIT ( 13 )
6	U-201911133	Eventa A. Gonsalves Adv. for Def. No. 3	4966-2008 ( 13 )
7	U-202000220	Surjeet. R. Moorya Adv. for Plaintiff	997-2017-SUMMARY SUIT ( 13 )
8	U-202001029	Ashok M. Saraogi Adv. for Plaintiff	2754-2016 ( 2 )
9	U-202001267	Seema Ranade Adv. for Def.	1184-2015 ( 5 )
10	U-202001368	M/s. Bali Associates Adv. for Plaintiff	781-2016-SUMMARY SUIT ( 13 )
11	U-202001416	N. K. Chavrasia Adv. for Def.	860-2016 ( 28 )
12	U-202001456	Harakhchand & Co. Adv. for Def. No. 1 (a) to 1 (e)	5604-2007 ( 13 )
13	U-202001715	S. M. Suryawanshi Adv. for Plaintiff	2136-2017 ( 5 )
14	U-202002035	S. R. Shetty Adv. for Plaintiff	4882-2008 ( Record Dept. )
15	U-202002251	Mulla & Mulla & Craigie Blunt & Caroe Adv. for Plaintiff	951-2016-SUMMARY SUIT ( 28 )

BOMBAY CITY CIVIL COURT at Fort, Bombay  
Certified Copy Section (Civil)

16	U-202002317	A. R. Pande Adv. for Plaintiff	1184-2015 ( 5 )
17	U-202002372	Legal Department Adv. for Def.	4299-2013 ( 6 )
18	U-202002427	Anant B. Shinde & Co. Adv. for Plaintiff	335-2017-SUMMARY SUIT ( 40 )
19	U-202002585	Hariani & Co. Adv. for Plaintiff	839-2012 ( 5 )
20	U-202002587	Adv. Pratap F. Singh	67-2017 ( 5 )
21	U-202002588	Adv. Pratap F. Singh	67-2017 ( 5 )
22	U-202002602	K. H. Giri Adv. for Plaintiff	767-2017-SUMMARY SUIT ( 59 )
23	U-202002662	Teresa Annia Rodricks (Def. No. 4 in person)	6298-2004 ( 13 )
24	U-202002797	Dilip A. Thorat Adv. for Defendants	1826-2014 ( 5 )
25	U-202003204	Dhwani H. Lakhani	3802-2010 ( 9 )
26	U-202003582	Datta Pawar	630-2017 ( 12 )
27	O-201903450	Kunal Chheda Adv for Plaintiff	142-2019-COMMERCIAL SUIT ( 3 )
28	O-201903478	Vinay S. Bhorge C/o B.S. Legal Adv for Plaintiff	3301-2011 ( 13 )
29	O-202000501	Sandeep U. Bane Adv. for Plaintiff	1271-2016-SUMMARY SUIT ( 28 )
30	O-202000519	Shantilal K. Shah Adv. for Def.	1271-2016-SUMMARY SUIT ( 28 )
31	O-202000557	Pranayesh V. Patkar	35-2017 ( 59 )
32	O-202000645	Jitendra Kashinath Jadhav Adv. for Plaintiff	3685-2011 ( 20 )
33	O-202000933	Amardev J. Uniyal Adv. for Def.	2534-2015 ( 31 )
34	O-202000937	Shoaib I. Menon Adv. for Plaintiff	7964-2000 ( 13 )
35	O-202001035	Navin R. Patel Adv. for Plaintiff	498-2017-SUMMARY SUIT ( 59 )

36	O-202001139	Adv. Mayura Jagtap	805-2020-STAMP NO. ( 5 )
37	O-202001140	Adv. Mayura Jagtap	806-2020-STAMP NO. ( 5 )
38	O-202001149	Priyanka Vilas Pandit Adv. for Def. No. 1	455-2016-SUMMARY SUIT ( 13 )
39	O-202001399	Aviraj Tarar	590-2016 ( 31 )
40	O-202100053	Ganesh & Co.	921-2016 ( 3 )
41	O-202100078	Adv Sudhakar G. Lakhani	124-2019-COMMERCIAL SUIT ( 31 )
42	O-202100225	Sajjad H. Patel	1595-2018 ( 12 )
43	O-202100424	Swapnil Bhende	827-2019 ( 59 )